

**From,**

**Registrar General,  
High Court of Judicature at  
Allahabad.**

**To,**

**The Director,  
Judicial Training & Research Institute (J.T.R.I.),  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 243/Admin.(Services)/2026 Dated: Allahabad: April 23, 2026.**

**Subject: Regarding the proposal for organizing 05 days Refresher Training Programme on Civil and Criminal Laws with focus on Emerging Technologies Clubbed with e-Court Programme for the Officers of Civil Judge (Sr. Div.) cadre from 04.05.2026 to 08.05.2026.**

**Madam,**

With reference to Institute's Letter no. JTRI/533 dated 21.04.2026 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal of organizing the **05 days Refresher Training Programme** on Civil and Criminal Laws with focus on Emerging Technologies Clubbed with e-Court Programme for the Officers of Civil Judge (Sr. Div.) cadre from **04.05.2026 to 08.05.2026** at J.T.R.I., U.P., Lucknow and to nominate all the Judicial Officers whose details are mentioned in the enclosed list for participation in the same.

I am, therefore, to request you to kindly take necessary action accordingly.

**Encl: List of the Officers**

**Yours sincerely,**

**Sd/-  
(Rajnish Kumar)  
Registrar (J) (Services)  
"For Registrar General"**

**No. 243(i)/Admin.(Services)/2026 Dated: Allahabad: April 23, 2026.**

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
2. All the concerned District & Sessions Judges with a request to kindly inform the officers concerned to attend the aforementioned 05 days Refresher Training Programme.
3. The Member Secretary, U.P. State Legal Service Authority with a request to kindly inform to Sri Nishchal Shukla to attend the aforementioned 05 days Refresher Training Programme.
4. **Smt. Ruchi Srivastava**, Joint Registrar, UP Information Commission with a request to kindly attend the aforementioned 05 days Refresher Training Programme.
5. **Sushri Anita-II**, Registrar, U.P. Real Estate Appellate Tribunal with a request to kindly attend the aforementioned 05 days Refresher Training Programme.
6. **Sri Chandan Kumar Singh**, Legal Adviser, U.P. Real Estate Regulatory Authority with request to kindly attend the aforementioned 05 days Refresher Training Programme.

**Encl: List of the Officers**

**Sd/-  
(Devesh)  
Joint Registrar (Services)  
"For Registrar General"**

**ANNEXURE-1**

05 days Refresher Training Programme on Civil and Criminal Laws with focus on Emerging Technologies Clubbed with e-Court Programme for the Officers of Civil Judge (Senior Division) Cadre from 04.05.2026 to 08.05.2026 at JTRI, U.P., Lucknow

**List of officers of the cadre of Civil Judge (Senior Division)**

S.N.	I.D.	Name and Designation	Present place of posting
1.	1930	SMT. ALKA PANDEY, Chief Judicial Magistrate	Shravasti at Bhinga
2.	1944	SANJIV KUMAR TRIPATHI, Judge Small Causes Court	Bijnor
3.	2071	SMT. SHILPI CHATURVEDI, Chief Judicial Magistrate	Mainpuri
4.	2100	SMT. SUMAN TIWARI, Secretary, District Legal Services Authority	Budaun
5.	2135	SMT. DEEPTI YADAV, Civil Judge (Senior Div.)	Kaushambi
6.	2146	SUSHRI SEEMA KUMARI, Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
7.	2157	SMT. SUDESH KUMARI, Special Chief Judicial Magistrate	Kanpur Nagar
8.	2191	SMT. ANSHU SHUKLA, Civil Judge (Senior Div.)	Sitapur
9.	2192	ANSHU MALI PANDEY, Civil Judge (Senior Div.)	Banda
10.	2193	SMT. RUCHI SRIVASTAVA, Joint Registrar, UP Information Commission	Lucknow
11.	2194	SMT. TAHREEM KHAN, Addl. Chief Judicial Magistrate	Prayagraj
12.	2196	SMT. APEKSHA SINGH, Secretary, District Legal Services Authority	Shahjahanpur
13.	2198	YOGESH KUMAR YADAV, Civil Judge (Senior Div.)	Lakhimpur Kheri
14.	2199	ASHUTOSH TIWARI, Addl. Civil Judge (Sr.Div.)/ACJM.	Saharanpur
15.	2200	SMT. SHABINA KHAN, Civil Judge (Sr. Div.)	Gonda
16.	2201	ANAND KUMAR UPADHYAY, Addl. Chief Judicial Magistrate	Ghaziabad
17.	2202	AASHISH PANDEY, Addl. Civil Judge (Senior Div.)	Saharanpur
18.	2203	RAJIV MUKUL PANDEY, Secretary, District Legal Services Authority	Varanasi
19.	2204	SMT. ARTI DWIVEDI, Secretary District Legal Services Authority	Etawah
20.	2205	AMIR SUHAIL, Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
21.	2206	SMT. RENU YADAV, Addl. Chief Judicial Magistrate	Lakhimpur Kheri

22.	2207	DR. SACHIN KUMAR DIXIT, Civil Judge (Senior Div.)	Chitrakoot
23.	2208	SMT. SAUMYA GIRI, Addl. Chief Judicial Magistrate	Banda
24.	2209	DR. (SUSHRI) NIDHI YADAV-I, Chief Judicial Magistrate	Bhadohi at Gyanpur
25.	2210	NISHCHAL SHUKLA, Dy. Secretary, U.P. State Legal Services Authority,	Lucknow
26.	2211	ANAND MISHRA, Civil Judge (Senior Div.)	Bhadohi at Gyanpur
27.	2212	ABHINAV JAIN, A.C.J.M. (Railway)	Varanasi
28.	2213	SMT. PRADIPTI SINGH, Secretary, District Legal Services Authority	Prayagraj
29.	2214	SMT. GARIMA SINGH-II, Civil Judge (Senior Div.)	Mirzapur
30.	2215	PEEYUSH TRIPATHI, Civil Judge (Sr.Div.)	Ayodhya
31.	2216	ABHINAV TIWARI, Secretary, District Legal Services Authority	Kanpur Nagar
32.	2217	SMT. PREETIMALA CHATURVEDI, Chief Judicial Magistrate	Farrukhabad
33.	2218	AMBAREESH TRIPATHI, Secretary, District Legal Services Authority	Lakhimpur Kheri
34.	2219	SMT. INDRESH, Deputy Director, Judicial Training & Research Institute,	Lucknow
35.	2220	SMT. DIKSHA SHREE, Addl. Civil Judge (Sr.Div.)/ACJM.	Gautambuddha Nagar
36.	2221	SATYABIR SINGH, Chief Judicial Magistrate	Azamgarh
37.	2222	AMIT KUMAR-I, Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
38.	2223	ANUPAM KUMAR TRIPATHI, Civil Judge (Senior Div.)	Azamgarh
39.	2224	SMT. HARKIRAN KAUR, Addl. Chief Judicial Magistrate	Bhadohi at Gyanpur
40.	2225	VIKAS KUMAR VERMA, Civil Judge (Senior Div.)	Jalesar-Etah
41.	2226	SATISH KUMAR MAGAN, Addl. Chief Judicial Magistrate	Ayodhya
42.	2227	SMT. DIVYA CHAUDHARY, Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
43.	2228	SMT. ANISHA, Secretary, District Legal Services Authority	Raebareli
44.	2229	SMT. PRIYA SAXENA, Secretary, District Legal Services Authority	Ayodhya
45.	2230	ANSHUMAN DHUNNA, Addl. Chief Judicial Magistrate	Gonda
46.	2231	SUSHRI SHIVANI TYAGI, Addl. Civil Judge (Senior Div.)/ACJM	Agra
47.	2232	NITIVAN NIGAM, Addl. Chief Judicial Magistrate	Anoopshahar- Bulandshahar

48.	2233	ABHISHEK TRIPATHI-I, Civil Judge (Senior Div.)	Hamirpur
49.	2234	ANUPAM DIXIT, Civil Judge (Senior Div.)	Mathura
50.	2235	SUSHRI PRAGATI SINGH-I, Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
51.	2236	ABHISHEK KUMAR VYAS, Secretary District Legal Services Authority	Amroha
52.	2237	SMT. SHWETA SRIVASTAVA-II Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
53.	2238	SUSHRI ANITA-II, Registrar, UP Real Estate Appellate Tribunal,	Lucknow
54.	2239	SMT. SUCHETA CHAURASIA, Addl. Civil Judge (Sr.Div.)/ACJM.	Gorakhpur
55.	2240	PRADEEP KUMAR KUSHWAHA, Addl. Civil Judge (Sr.Div.)/ACJM.	Lakhimpur Kheri
56.	2241	AMBRISH KUMAR SRIVASTAVA, Civil Judge (Senior Div.)	Rampur
57.	2242	SMT. ILA CHAUDHARY, Secretary, District Legal Services Authority	Chitrakoot
58.	2243	DEEPAK NATH SARASWATI, Addl. Chief Judicial Magistrate	Hathras
59.	2244	PARAG YADAV, Civil Judge (Senior Div.)	Chandausi-Sambhal at Chandausi
60.	2245	AMOD KANTH, Addl. Civil Judge (Sr.Div.)/ACJM.	Raebareli
61.	2246	SHOBIT BANSAL, Addl. Civil Judge (Sr.Div.)/ACJM.	Rampur
62.	2247	ARIF NISAMUDDIN KHAN, Addl. Civil Judge (Sr.Div.)/ACJM.	Prayagraj
63.	2248	DIWAKAR KUMAR, Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
64.	2249	NIRAJ KUMAR TRIPATHI, Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
65.	2250	ABHISHEK KHARE, Chief Judicial Magistrate	Jalaun at Orai
66.	2251	PRABHASH TRIPATHI, Chief Judicial Magistrate	Chandauli
67.	2252	SMT. SHIKHA YADAV, Secretary, District Legal Services Authority	Ambedkar N. at Akbarpur
68.	2253	SUSHRI NANCY DHUNNA, Secretary, District Legal Services Authority	Bijnor
69.	2254	PRAG DUTT SHUKLA, A.C.J.M. (Railway)	Gorakhpur
70.	2255	MANAS VATSA, Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
71.	2256	CHANDAN KUMAR SINGH, Legal Adviser, UP Real Estate Regulatory Authority,	Lucknow
72.	2257	UJJWAL UPADHYAY, Secretary, District Legal Services Authority	Barabanki
73.	2258	AMIT KUMAR-II, Civil Judge (Senior Div.)	Ghazipur
74.	2259	SUSHRI GARGI SHARMA, Civil Judge (Senior Div.)	Ballia

75.	2260	SMT. TAPASYA TRIPATHI, Secretary, District Legal Services Authority	Moradabad
76.	2262	SMT. SIDDIQUI SAIMA JARRAR ALAM, Addl. Civil Judge (Sr.Div.)/ACJM.	Raebareli
77.	2264	SMT. ASMA SULTANA, Addl. Civil Judge (Senior Div.)/ACJM.	Bulandshahar
78.	2265	VIREK AGGARWAL, Addl. Civil Judge (Sr.Div.)/ACJM.	Gautambuddha Nagar
79.	2266	SMT. ISHRAT PARVEEN FARUQUI, Civil Judge (Sr. Div.)	Chandauli
80.	2267	SMT. RASHMI CHAND, Addl. Chief Judicial Magistrate	Azamgarh
81.	2268	SMT. SHRADDHA DEVA, Addl. Chief Judicial Magistrate	Shikohabad-Firozabad
82.	2269	SUSHRI PRAGYA SINGH-III, Chief Judicial Magistrate	Deoria
83.	2271	DR. MAHENDRA KUMAR PANDEY, Addl. Chief Judicial Magistrate	Hamirpur
84.	2272	ANOOP KUMAR PANDEY, Chief Judicial Magistrate	Balrampur
85.	2274	SUSHRI MUKTA TYAGI, Secretary, District Legal Services Authority	Sultanpur
86.	2275	ANUPAM DUBEY, Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
87.	2276	ANUJ KUMAR THAKUR, Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
88.	2277	SMT. ARCHANA TIWARI-II, Civil Judge (Senior Div.)	Ramabai Nagar
89.	2278	MOHD ZULQARNAIN ALAM, Chief Judicial Magistrate	Bulandshahar
90.	2279	SMT. KUMUD UPADHYAY, Chief Judicial Magistrate	Pratapgarh